

# JUDICIAL ACADEMY, ASSAM, GUWAHATI

## OFFICE ORDER

Dated Guwahati, the 9<sup>th</sup> October, 2018

No. JAA.30/2013/744 ::::: As per approval of Hon'ble the Chief Justice, Gauhati High Court & Chairperson, Judicial Academy, Assam, Shri Ramesh Sah, S/o Ram Pratap Shah of Vill & PO- Laluchapna, P.S. Paru, Dist- Mujaffarpur, Bihar-843176, is appointed temporarily as Bungalow Peon on co-terminus basis until further orders at a consolidated fixed pay of Rs.9000/- (nine thousand) only per month with effect from 07.09.2018 (FN) He has been engaged as Bungalow Peon of the Director, Judicial Academy, Assam.



( Ms. Aparna Ajitsaria)

**DIRECTOR**

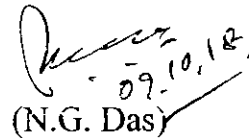
**JUDICIAL ACADEMY, ASSAM**

Memo No. JAA.30/2013/745-53

Dated Guwahati the 9<sup>th</sup> October 2018.

Copy to :-

1. The LR-cum-Commissioner & Secretary, Judicial Department, Govt. of Assam, Dispur, Guwahati-6.
2. The Accountant General (A & E), Assam, Maidamgaon, Beltala, Guwahati.
3. The Registrar (Admin.) Gauhati High Court, Guwahati
4. The Director of Accounts and Treasuries, Kar Bhawan, Dispur, Guwahati-6.
5. The Secretary, NEJOTI, Ulubari, Guwahati-7
6. The Treasury Officer, Kamrup (M), Guwahati.
- ✓ 7. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the Office Order in the Gauhati High Court website as well as the website of Judicial Academy, Assam
8. The Accounts Officer, Judicial Academy, Assam
9. Shri Ramesh Sah, C/o Ram Prakash Sah, Vill- Laluchapna, P.S. Paru, Dist- Mujaffarpur, Bihar-843176. He is directed to submit the joining report to the undersigned.



(N.G. Das)

**ADMINISTRATIVE OFFICER**  
**JUDICIAL ACADEMY, ASSAM**